

Central Administrative Tribunal, Principal Bench

Original Application No. 2229 of 1999

New Delhi, this the 24th day of April, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

Ms. Manisha Malhotra
age 23 years
D/o Shri Madan Gopal
R/o A-113, Shakti Apartments,
Plot V, Sector-9,
Rohini, Delhi-85.

- Applicant

(By Advocate - Shri K.N.R. Pillai)

Versus

The Government of NCT of Delhi

through;

The Director of Education, Delhi.
Old Secretariat, Delhi.

- Respondents

(By Advocate - Shri Vijay Pandita)

O R D E R (ORAL)

By Hon'ble Mr. S. R. Adige, Vice Chairman(A)

1. Heard both sides.

2. Both sides agree that the OA can be disposed of in terms of the Delhi High Court order dated 20.12.99 in C.W.P. No. 6363/99. We order accordingly. No costs.


(Kuldip Singh)
Member (J)


(S. R. Adige)
Vice Chairman(A)

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